

less complicated—for travel between India and Pakistan only.

(c) During the period, approximately 7,31,700 Hindus and 3,79,000 Muslims travelled, mostly by rail, from East Pakistan to India, while about 8,72,000 Hindus and 4,24,000 Muslims travelled in the opposite direction. The figures given do not indicate the number of individuals who travelled in either direction as many of them travelled repeatedly between the two countries.

**DRINKING WATER FOR TOWNSHIPS FOR DISPLACED PERSONS**

**\*2197. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Rehabilitation be pleased to state whether it is a fact that there is no satisfactory arrangement for drinking water in the townships of Kalkaji, Kilokri and Jungpura?

(b) What steps have Government taken to provide them with drinking water?

(c) What is the cost of the scheme and when is it likely to be completed?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Interim arrangements for supplying drinking water to the residents of Kalkaji, Kilokri and Jangpura have been made. In Kalkaji and Kilokri wells and handpumps have been provided. In Jangpura pipe water supply is available.

(b) A reservoir has almost been completed and Headworks at Okhla are in the process of construction. After the completion of these works and pipe lines, all these colonies will be served with filtered water.

(c) The total cost of the scheme is Rs. 551 lacs divided into three stages. The first stage is expected to be completed by the end of the current financial year.

**FRENCH SETTLEMENTS IN INDIA**

**\*2207. Shri A. M. Thomas:** Will the Prime Minister be pleased to state:

(a) has the French Government protested to the Government of India about the release of the report of the neutral observers on conditions in the French settlements in India; and

(b) if so, the reasons for the same?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) Yes.

(b) The ground stated was that our action was unilateral, unfair and discriminatory. It was pointed out on behalf of the Government of India

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that certain parts of the report of neutral observers had previously been published by the French Foreign Office and had been commented upon by the London Times newspaper. It was after this that a copy of the report was given to the Indian Ambassador in Paris.

**FLOOD AND EARTHQUAKE VICTIMS IN MISHMI AND ABOR HILLS**

**\*2208. Shri Gohain:** Will the Prime Minister be pleased to state:

(a) what amount of money has been sanctioned for the relief of the flood and earthquake victims in the Mishmi and Abor Hills Districts of the North East Frontier Agency since August, 1950; and

(b) what amount has been apportioned for the current year and what amount has so far been spent thereof for the relief of the tribal people in the recent floods?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) Rs. 9,84,947, including Rs. 3,84,947 contributed by the Governor's Assam Earthquake Relief Fund.

(b) A budget provision of Rs. 10,00,000 has been made for the current financial year for relief purposes. Information as to the amount so far spent will be collected and placed on the Table of the House in due course.

**DISPLACED PERSONS IN MANIPUR**

**\*2209. Shri Rishang Keishing:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons who have been settled in Manipur;

(b) how much land has been allotted to the displaced persons; and

(c) the quota of displaced persons to be rehabilitated in Manipur?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

**RAW FILM**

**\*2210. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the approximate consumption of raw film in India per year;

(b) how much of it is consumed for the production of motion pictures,